

6



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

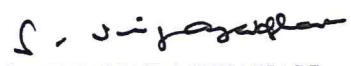
APPLICATION NUMBER :
PETITION NUMBER : CP/21/2017
NAME OF THE PETITIONER(S) : BULDANA CREDIT CARE PVT LTD
NAME OF THE RESPONDENT(S) : VINKEM LABS LIMITED & 4
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	L. ABIRAMI	Counsel for Respondent (k. sumathi)	
2.	A.M. ILANGO	Counsel for Petitioner.	

ORDER

Mr. A.M. Ilango, Counsel for Petitioner present. Ms. L. Abirami, Counsel for Respondent present. In relation to the issue of maintainability of the Petition, the Petitioner has produced a set of documents, the copy of which is given to the other side. Counsel for Respondent prayed time to study the documents and to submit final arguments. At request, time is enlarged. **Put up on 18.07.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)